

HIGH COURT OF SIKKIM
GANGTOK

No.: 04/HCS

Dated: 12.01.2026

NOTIFICATION

Hon'ble the Chief Justice has been pleased to appoint the Registrar, High Court of Sikkim as Vigilance Officer of the Vigilance Cell with immediate effect. This supercedes all previous Notifications/Circular/Office Order on this subject.

By Order,

Sd/-
(*K. W. Bhutia*)
Registrar General

Memo No. V(157)Confdl./HCS/232-243

Dated :- 12.01.2026

Copy to:-

1. Registrar, High Court of Sikkim, Gangtok.
2. Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. Joint Registrar-cum-Sr.Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. Director General of Police, Sikkim Police Headquarter, Gangtok.
6. Principal District and Sessions Judge, Gangtok.
7. All District and Sessions Judges.
8. Legal Remembrancer-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim
9. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
10. Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
11. All Chief Judicial Magistrate-cum-Civil Judges.

12. All Civil Judge-cum-Judicial Magistrates.
13. All Section In-Charge, High Court of Sikkim, Gangtok.
14. Computer Cell, High Court of Sikkim for publication in the website of High Court of Sikkim.
15. Notice Board.
16. Guard file and
17. File.



B. K. Karan
12/01/76

ASSISTANT REGISTRAR